



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:-Allocation of Departments amongst Law Officers in the Jammu Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO: 890- LD (A) of 2019.**  
**D A T E D: 13 - 02 - 2019.**

In supersession of all previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Jammu Wing of the Hon'ble High Court is ordered, as shown against each:-

S.NO.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	S. S. Nanda, Senior Additional Advocate General	i. Housing and Urban Development Department. ii. Jammu Municipal Corporation. iii. J&K Housing Board. iv. Revenue Department, v. Disaster Management, Relief Rehabilitation & Reconstruction Department.
2.	Smt. Seema Shekhar Khajooria, Senior Additional Advocate General	i. General Administration Department. ii. Department of Food, Civil Supplies and Consumer Affairs.
3.	H. A. Siddiqui, Senior Additional Advocate General	i. Health and Medical Education Department. ii. Department of Law, Justice & Parliamentary Affairs. iii. Jammu and Kashmir Tourism Development Corporation
4.	C. M. Koul, Senior Additional Advocate General	i. Planning, Monitoring & Development Department ii. Hospitality and Protocol Department. iii. ARI Trainings Department iv. Civil Aviation Department. v. Election Department

*Asst. Secy*  
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